

(e) if so, the details thereof?

THE MINISTER OF STATE IN THE DEPARTMENT OF AGRICULTURE AND COOPERATION IN THE MINISTRY OF AGRICULTURE (SHRI NITISH KUMAR): (a) and (b). The present Chairman and other Directors of the National Dairy Development Board (NDDB) have been nominated/appointed by the Central Government with effect from 5.11.1989 as per Sector 8 (2) and (3) of the NDDB Act, 1987 after following the prescribed procedure as laid down for such appointments.

(c) to (e). As per Section 8(2) of the NDDB Act, 1987, the Board of Directors of the NDDB shall *inter-alia* consist of whole-time Directors, not more than three in number, from amongst the executives of the highest grade. Under Section 9(4) of the Act, the appointment of these executives in the Board of Directors shall be, without prejudice, to their continuance as Executives in the NDDB. In pursuance of these provisions and by virtue of Section 18 of the Act, the former Managing Director of the erstwhile Indian Dairy Corporation (IDC) and the former Secretary of the NDDB (Society) were appointed as Directors of the new NDDB (Corporate Body). The title of the Managing Directors subsequently assigned to these positions was only way of their functional designation.

Influx of Bangladeshis Into West Bengal

9307. SHRI L.K. ADVANI: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether Government are aware of the continued influx of Bangladeshis into West Bengal;

(b) the names of the districts mostly affected by the influx of such Bangladeshis;

(c) the number of Bangladeshis who have crossed the Indian Border and are living unauthorisedly in West Bengal; and

(d) the steps taken or proposed to be taken to tackle this problem?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI SUBODH KANT SAHAY): (a) Yes, Sir.

(b) According to the information available, the districts mostly affected in West Bengal are West Dinajpur, Murshidabad, North 24 Parganas, Nadia, Malda, Jalpaiguri and Cooch Behar.

(c) No Precise figure is available.

(d) Various measures have been taken to tackle the problem including intensification of patrolling by B.S.F. and other agencies. As and when infiltrators are intercepted, they are pushed back to Bangladesh. Border roads are being constructed for better communication. Mobile task force has been constituted for detection of infiltrators.

Crimes by Infiltrators Indo-Bangladesh Border

9308. SHRI MONORANJAN SUR: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether a large number of dacoities, thefts, murders are committed by infiltrator from other side of the Indo-Bangladesh border in Bashirhat, West Bengal;

(b) if so, the steps taken by Government to check such incidents;

(c) whether Government propose to enhance BSF camps in this sensitive area to check such incidents; and

(d) if not, the reasons therefor and the

details of other measures Government propose to take in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI SUBODH KANT SAHAY): (a) No such case has come to the notice of the Government.

(b) to (d). A five year expansion programme for BSF was sanctioned in 1985-86 and it is being implemented. According to this programme, more border out-posts are being set up, observation spot-towers are being constructed, BSF are being provided with more sophisticated equipments as well as additional vehicles for more effective patrolling.

Prices of Agricultural Commodities

9309. SHRI KAILASH MEGHWAL: Will the Minister of AGRICULTURE be pleased to state:

(a) whether the gap between the prices of agricultural and non-agricultural commodities has widened as a result of the Union Budget for 1990-91 notwithstanding the recent raise in the support prices;

(b) whether the agricultural prices are expected to dip as a result of liberalisation of Farm Trade by OECD (Organisation for Economic Cooperation and Development) countries, and

(c) if so, the Government's plans to check such a strong scissor movement in Indian agriculture?

THE MINISTER OF STATE IN THE DEPARTMENT OF AGRICULTURE AND COOPERATION IN THE MINISTRY OF AGRICULTURE (SHRI NITISH KUMAR): (a) The movements in the prices for agricultural and non-agricultural commodities are governed by various factors affecting the demand for and supply of the commodities

concerned. Though after the presentation of the Union Budget, the prices for agricultural commodities have moved faster than those for non-agricultural commodities, it is inappropriate and too early to attribute the trends entirely to the Union Budget for 1990-91.

(b) and (c). Liberalisation of farm trade by the Organisation for Economic Cooperation and Development (OECD) countries cannot depress the domestic prices for agricultural commodities in India considering the very size of the agricultural economy and the extent of agricultural imports from these countries.

Container Berth Reservation Scheme of Madras Port Trust

9310. SHRI GOPI NATH GAJAPATHI: Will the Minister of SURFACE TRANSPORT be pleased to state:

(a) whether the Madras Port Trust forwarded a proposal to launch a scheme called container berth reservation scheme for approval;

(b) if so, whether the scheme has met with position from various quarters;

(c) if so, whether Government have examined those grounds; and

(d) the decision taken on the scheme?

THE MINISTER OF SURFACE TRANSPORT (SHRI K.P. UNNIKRIISHNAN): (a) Madras Port Trust have sent a proposal for reservation of container berth for mother/main line container vessels on certain terms and conditions.

(b) Yes, Sir

(c) and (d). All the issues connected with the proposal are under examination of the Government.